

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 05TH day of **OCTOBER, 2018**.

ORIGINAL APPLICATION NO. 330/1021/2018

**HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MR MOHD JAMSHED, MEMBER (A)**

1. Mangla Prasad Rai aged about 33 years, S/o Ram Avatar Rai, R/o Village – Basahi, Jaramjepur, Post – Madhsiya, District-AzamgarhApplicant.

VERSUS

1. Union of India through D.R.M., Northern Region Lucknow.
2. Senior D.S.T.E., Northern Railway, Lucknow.
3. Senior Divisional, Personnel Officer, Northern Railway, Lucknow.
4. Assistant Personnel Officer (Engg), Northern Railway, LucknowRespondents

Advocate for the Applicants : Shri M R Gupta

Advocate for the Respondents : Shri G K Tripathi

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

Shri Mangla Prasad Rai, the applicant is a disabled employee working on the post of Khalasi. It appears that he has been transferred from Varanasi to Harpalpur.

2. Learned counsel for the applicant has drawn our attention to circular no. A B 14017/41/90/Estd. (RR) dated 10.05.1990 (Annexure No. A-2 to the OA) wherein it has been mentioned that disabled people belonging to Group 'C' and 'D' should be posted in their native place or native district.

3. Learned counsel for the applicant informed that the applicant has already joined at Harpalpur and he made a representation, a copy of which is on record as Annexure No. A-7 to the OA.

4. Learned counsel for the applicant has submitted that the grievance of the applicant would be redressed, if the representation preferred by him is decided by the respondents within a stipulated time frame.

5. Accordingly, the OA is disposed of with the direction to respondents/competent authority to decide the representation preferred by the applicant by passing a reasoned and speaking order within a period of four months from the date of receipt of certified copy of this order. No order as to costs.

6. It is made clear that we have not entered into the merits of the case.

**(MOHD JAMSHED)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..